

ITEM NO.2

COURT NO.13
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SECTION II-B

Criminal Appeal No.135/2010

BUDHADEV KARMASKAR

Appellant(s)

VERSUS

THE STATE OF WEST BENGAL & ORS.

Respondent(s)

(Mr. Jayant Bhushan, Sr. Adv. (A.C.) and Mr. Pijush K. Roy, Advocate/(A.C.)/Appellant may be shown as Amicus curiae Mob. 9810158653 and email- pijush_kakali@rediffmail.com ONLY I.A NO. 80140/2020 APPROPRIATE ORDERS/DIRECTIONS TO BE LISTED)
Date : 01-08-2022 This appeal was called on for hearing today.

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HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

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UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to Union of India for filing reply.

We further direct all the State Governments, who have not yet filed their affidavits in compliance of the directions issued by this Court on 19.05.2022, to file their affidavits in pursuance of the aforesaid order within a period of four weeks from today.

List the matter after four weeks.

(NEHA GUPTA)
SENIOR PERSONAL ASSISTANT

(ANJU KAPOOR)
COURT MASTER (NSH)